



No.26011/52/2016-OCI

Government of India/भारत सरकार

Ministry of Home Affairs/ गृहमंत्रालय

(Foreigners Division)/(विदेशी विषयक प्रभाग)

1st Floor, Major Dhyan Chand National Stadium,
India Gate Circle, New Delhi-110002.

Dated the 2nd August 2018.

ORDER

In exercise of the powers conferred by clause (i) of sub-section (2) of Section 7B of The Citizenship Act, 1955 (57 of 1955), the Central Government being of the opinion that it is necessary and expedient in public interest to do so, hereby specifies that a person registered as an Overseas Citizen of India (OCI) cardholder under Section 7A of The Citizenship Act, 1955 shall be eligible for appointment as teaching faculty in Indian Institute of Science, Bangalore and the new AIIMS set up by the Central Government under the Pradhan Mantri Swasthya Suraksha Yojana.


(Anil Malik)

Joint Secretary to the Government of India

To

1. The Secretary, Department of Higher Education, Ministry of Human Resource Development
2. The Secretary, Ministry of Health & Family Welfare, Nirman Bhavan, New Delhi
3. The Secretary(R), Cabinet Secretariat, CGO Complex, New Delhi
4. Joint Secretary (CPV), Ministry of External Affairs, Patiala House Annexe, New Delhi
5. The Joint Director, Bureau of Immigration, East Block-VIII, Level 5, Sector 1, R.K. Puram, New Delhi